Report (2013-14) and related papers of DDA, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO BARAL): Sir, I lay on the Table, under Section 26 of the Delhi Development Act, 1957, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Delhi Development Authority (DDA), New Delhi, for the year 2013-14.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1154/16/14]

MESSAGE FROM LOK SABHA

The School of Planning and Architecture Bill, 2014

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the School of Planning and Architecture Bill, 2014, as passed by Lok Sabha at its sitting held on the 3rd December, 2014."

Sir, I lay a copy of the Bill on the Table.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Seventy-second Report of the Department-related Parliamentary Standing Committee on Finance

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING; AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): Sir, I make a statement regarding Status of implementation of recommendations contained in the Seventy-second Report of the Department-related Parliamentary Standing Committee on Finance on Action Taken by the Government on the recommendations contained in the Thirty-second Report (15th Lok Sabha) on Appraisal of BPL Criteria.